8.52 A.M.

जो निमंत्रण पत्र भेजे गए थे वह कुछ एंसे लोगों के पास भेजे गए थे जो कि यहां मॉजूद नहीं थे और श्री मंजदंव, जो कि यहां मॉजूद थे उनको नहीं भेजा गया?

f[SHRi N. S. CHAUHAN: Does the **hon.** Minister know that invitation-cards for this Exhibition were sent to some such people as were not present here, and no invitation card was sent to Shri Bhanj Deo who was present here?]

श्री डी० पी० करमरकर: भेजा तो होगा, हो सकता हैं कि उनको नहीं मिला हो या फिर किसी ऑर को भेज दिया गया हो, कुछ एंसा हो सकता है।

t[SHRi D. P. KARMARKAR: It must have been sent—it is just possible that he did not receive it, or it might have been sent to, some one else. Some such thing must have happened.]

श्री एन० एस० चाँहानः माननीय मंत्री जी की राय में यह ठीक हुआ था गलत हुआ है।

f[SHRi N. S. CHAUHAN: May I know whether in the opinion of the hon. Minister it has been a right thing or a wrong thing?]

श्री डीo पीo करमरकर: हमें भेजना तो जरूर चाहिए और भेजा होगा। लेकिन हो सकता हैं कि गल्ती हो गई हो कभी कभी गल्तियां हो सकती हैं।

ffSHRr D. P. KARMARKAR: We should have sent it, and it might have been sent. But it is possible there may have been a mistake. There can be mistakes sometimes.]

MR. CHAIRMAN: Questions are over.

fEnglish translation.

to Questions

WRITTEN ANSWERS TO QUES-TIONS

TRADING IN MANGANESE ORE

*566. **SHRI J. V. K. VALLABHARAO:** Will the Minister for COMMERCE, AND INDUSTRY be pleased to state:

(a) how many companies are trading in manganese ore in Visakhapat-nam and Srikakulam districts; and

(b) how many tons of manganese-ore have been exported from Visakha-patnam port and to which countries?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR) : (a) Six in Visakhapatnam and two in Srikakulam districts.

(b) A statement is laid on the Table of the Council. [See Appendix VII, Annexure No. 259.]

LOANS GIVEN TO DISPLACED PERSONS-IN MANIPUR STATE

*567. SHRI NGANGOM TOMPOK: Will the Minister for REHABILITATION be pleased to state:

(a) whether any industrial loans have been made available to the displaced persons in Manipur State;

(b) if so, what is the amount of such loans available; and

(c) whether the payment of these loans to displaced persons in that State has started, and if so, when?

THE MINISTER FOR REHABILITATION (SHRI A. P. JAIN): (a) to (c). A loan of Rs. 3,600 was advanced to a Carpenter Co-operetive Society.

DEVELOPMENT SCHEMES NOT VISUALISED

IN THE PLAN

430. DR. R. P. DUBE: Will the Minister for PLANNING be pleased to state.

(a) whether it is a fact that at the last meeting of the National Development Council the question of expenditure incurred by State Governments on

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